

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE SHAJI P. CHALY
&
THE HONOURABLE MRS. JUSTICE M.R. ANITHA
FRIDAY, THE 8TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942
W.P.(C).9744 OF 2020

Petitioner

M.R. Manoj Kumar, aged 45, S/o s. Raveendran Nair,
Moolamvila Veedu, Jagathy, Thycaud.P.O., Thiruvananthapuram.

By Adv. B.S. Swathi Kumar,
Adv. Anitha Ravindran
Adv. Harisankar.N.Unni.

Respondents:

1. The State of Kerala represented by Chief Secretary,
Secretariat, Thiruvananthapuram. Pin 695 001.
2. The State Police Chief, Police Head Quarters,
Vazhuthacaud, Thiruvananthapuram. 695 014.
3. Union of India, represented by its Secretary,
Ministry of Health and Family Welfare, Nirman Bavan,
New Delhi 110 011.

GP SRI.BIMAL K.NATH

CGC SRI.SUVIN R. MENON

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING :

SHAJI P. CHALY & M.R.ANITHA, JJ.

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W.P.(C) No. 9744 of 2020

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Dated this the 8th day of May, 2020

ORDER

Shaji P.Chaly, J

The learned Government Pleader, Shri. Bimal K Nath, and learned CGC, Shri. Suvin.R.Menon, takes notice for respective respondents and seeks time for counter or statement.

Post the Writ petition on 18.05.2020.

SHAJI P. CHALY, JUDGE.

M.R. ANITHA, JUDGE.

SM

